ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35497/2026	RAHUL DHIR	GYANA RANJAN NAYAK	TALCHER TOWN /142 /2025
	BLAPL/12542/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(An
		STATE OF ODISHA		GR/0000293/2025
2	D-BLAPL/35493/2026	PRASANTA KUMAR DAS	SOUBHAGYA KUMAR DASH	/ /
	BLAPL/12543/2026	VS	VS	SPECIAL JUDGE ASKA(Ganjam)
		STATE OF ODISHA		2(A)CC/0000034/2026
3	D-BLAPL/35418/2026	SURYAKANTA SAHU	DEVASHIS PANDA	PURI TOWN /668 /2025
	BLAPL/12544/2026	VS	VS	1ST A.D.J., PURI(Puri)
		STATE OF ODISHA		ST/0000567/2026
4	D-BLAPL/35522/2026	BRAHMANANDA SWAIN	MANAS RANJAN KHATUA	/ /0
	BLAPL/12545/2026	VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh)
		STATE OF ODISHA		2(A)CC/0000034/2026
5	D-BLAPL/34576/2026	NILAMBAR PATEL @ LALIT	JNYANANANDA PANDA	BHAWANIPATNA SADAR /48 /2026
	BLAPL/12546/2026	VS	VS	DISTRICT & SESSIONS JUDGE, BHAWA
		STATE OF ODISHA		CT/0000060/2026
6	D-BLAPL/35535/2026	PRASANTA NAYAK	SANTOSH KUMAR MAHANTY	TARASINGI /237 /2024
	BLAPL/12547/2026	VS	VS	A.D.J.,BHANJANAGAR(Ganjam)
		STATE OF ODISHA		ST/0000238/2024
7	D-BLAPL/35269/2026	JAHER ALI KHAN	RANJAN KUMAR NAYAK	JHARSUGUDA /577 /2026
	BLAPL/12548/2026	VS	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
		STATE OF ODISHA		CT/0001816/2026
8	D-BLAPL/35511/2026	RAHUL KUMAR PANDA	BHABANI SANKAR DAS	/ /0
	BLAPL/12549/2026	VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh)
		STATE OF ODISHA		SPL. 2(a)C.C./0000034/2026
9	D-BLAPL/35467/2026	SUDHANSU SEKHAR NATH @ SUDHANSU NATH	JANMEJAYA KATIKIA	RAJKANIKA /680 /2026
	BLAPL/12550/2026	VS	VS	J.M.F.C,AUL(Kendrapara)
		STATE OF ODISHA (OPID)		GR/0001067/2026
10	D-BLAPL/35244/2026	MUKTIKANTA NAYAK	CHIRANJEEV BIDYABHUSHAN	BASUDEVPUR /713 /2025
	BLAPL/12551/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BHADRA
		STATE OF ODISHA		ST/0000058/2026
11	D-BLAPL/35546/2026	KARTIKA BALIARSINGH	SUKANTA KUMAR NAYAK	BEGUNIA P.S. /476 /2026
	BLAPL/12552/2026	VS	VS	J.M.F.C.,BEGUNIA(Khordha)
		STATE OF ODISHA		GR/0000461/2026

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12	D-BLAPL/35614/2026	YASHRAJ SINGH @ YASH	ARUN KUMAR BUDHIA	BANDOMUNDA /284 /2026
	BLAPL/12553/2026	VS	VS	J.M.F.C.,(R),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0001567/2026
13	D-BLAPL/35613/2026	PANA GOUDA	JUGALA KISHORE PANDA	HINJILI /297 /2026
	BLAPL/12554/2026	VS	VS	A.D.J.,CHATRAPUR(Ganjam)
		STATE OF ODISHA		ST/0000250/2026
14	D-BLAPL/34623/2026	A.MAHESH BABU	RAJIB LOCHAN PATTNAIK	KALIMELA /86 /2026
	BLAPL/12555/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000108/2026
15	D-BLAPL/35514/2026	KIRAN BEHERA	DHANANJAYA MUND	ATHAMALLIK /258 /2024
	BLAPL/12556/2026	VS	VS	A.D.J.,ATHAMALIK(Anugul)
		STATE OF ODISHA		CT/0000114/2024
16	D-BLAPL/35208/2026	BALADEB MUNDAGUDIA	ARIJEET MISHRA	BOIPARIGUDA /251 /2024
	BLAPL/12557/2026	VS	VS	A.D.J.,KORAPUT(Koraput)
		STATE OF ODISHA		CT/0000014/2025
17	D-BLAPL/35527/2026	AJU PURTI	SUBODH KUMAR MOHANTY	BANHARPALI /215 /2026
	BLAPL/12558/2026	VS	VS	J.M.F.C.LAKHANPUR(Jharsuguda)
		STATE OF ODISHA		CT/0000579/2026
18	D-BLAPL/35530/2026	CHINMAY SAMANTARAY @ TINA ANIL PRADHAN @ TINA @ CHAINA	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /323 /2026
	BLAPL/12559/2026	VS	VS	S.D.J.M.,KHURDA(Khordha)
		STATE OF ODISHA		GR/0001360/2026
19	D-BLAPL/35631/2026	TIRTHANKAR PAL	BIBEKANANDA MAHAPATRA	/ /0
	BLAPL/12560/2026	VS	VS	SPECIAL JUDGE,ANANDAPUR(Kendujha
		STATE OF ODISHA		Spl/0000027/2026
20	D-BLAPL/35501/2026	BIJAYA KUMAR MOHANTY	LAXMIDHAR MAHAPATRA	/ /0
	BLAPL/12561/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000451/2026
21	D-BLAPL/35188/2026	SUBHAM SA@SHUBHAM KUAMR SA	MOHAMMED MUSTAQ ANSARI	BURLA /100 /2026
	BLAPL/12562/2026	VS	VS	SPECIAL JUDGE (POCSO), SAMBALPUR
		STATE OF ODISHA		Spl/0000011/2026
22	D-BLAPL/33163/2026	UMESH SAHU	TAPOBANTA BARIK	PAIKMAL /193 /2023
	BLAPL/12563/2026	VS	VS	SPL JUDGE PADAMPUR(Bargarh)
		STATE OF ODISHA		Spl/0000066/2023
23	D-BLAPL/35235/2026	BANAMALI DHARA @ DHAR	SUNIL KUMAR PANDA	LAIKERA /158 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12564/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu CT/0000119/2024
24	D-BLAPL/35341/2026	NARENDRA SINGH	DALIRANI BEHURAY	SARAT /47 /2026
	BLAPL/12565/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayu CT/0000626/2026
25	D-BLAPL/34818/2026	AYAN DAS	DURGA PRASAD PATTANAIK	NCB BHUBANESWAR /1 /2025
	BLAPL/12566/2026	VS UNION OF INDIA, (NCB)	VS	A.D.J.,KARANJIA(Mayurbhanj) Spl/0000009/2025
26	D-BLAPL/33243/2026	KRUSHNA ACHARJYA @KRUSHNA PRASAD ACHARJY @ACHARY	SANTOSH KUMAR MAHANTY	RAMBHA (KHALLIKOTE) /308 /2026
	BLAPL/12567/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),BERHAMPUR(Gan Spl/0000086/2026
27	D-BLAPL/35403/2026	MIRNAL KANTI BHOI @ BACHU	AMIT SUJAT BISWAL	BRAJARAJNAGAR /231 /2026
	BLAPL/12568/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000082/2026
28	D-BLAPL/33202/2026	ROHIT SAMARTHA	RAKESH KUMAR DAS	RENGALI (SAMBALPUR) /119 /2026
	BLAPL/12569/2026	VS STATE OF ODISHA	VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000059/2026
29	D-BLAPL/35283/2026	BIJAY MALLIK	SATYA NARAYAN MISHRA 4	SORO /661 /2024
	BLAPL/12570/2026	VS STATE OF ODISHA	VS	A.D.J., SORO(Baleshwar) CT/0000989/2024
30	D-BLAPL/34834/2026	RAJESH LAXMAN PARATHE	SURYAKANTA DWIBEDI	/ /0
	BLAPL/12571/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjam 2(A)CC/0000024/2026
31	D-BLAPL/35484/2026	NARAYAN NAHAK	PRATYUSHA NAIDU	GOSANINUAGAM /271 /2026
	BLAPL/12572/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000141/2026
32	D-BLAPL/35415/2026	AKUNA @ BABINA PARIDA	ABHISHEK PRADHAN	KUMBHARAPARA /418 /2026
	BLAPL/12573/2026	VS STATE OF ODISHA	VS	S.D.J.M.,PURI(Puri) GR/0001283/2026
33	D-BLAPL/33071/2026	ANITA SINGH	RAKESH KUMAR DAS	SAMBALPUR TOWN /142 /2025
	BLAPL/12574/2026	VS STATE OF ODISHA	VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
34	D-BLAPL/35495/2026	BIJAYA KUMAR PRADHAN	BIJAYA KUMAR PARIDA 2	BHANJANAGAR /584 /2026
	BLAPL/12575/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG

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		STATE OF ODISHA		GR/0001046/2026
35	D-BLAPL/35730/2026	IPPILI SANYASI RAJU @ I. SANYASI RAJU	CHITTA RANJAN SAHU	S.P.(CID-CRL),CUTTACK /10 /2011
	BLAPL/12576/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R
		STATE OF ODISHA		ICC/0000006/2024
36	D-BLAPL/35727/2026	NEKKATI BHASKAR RAO @ BHASKAR RAO NEKKANTI @ N. BHASKAR RAO	JANMEJAYA KATIKIA	S.P.(CID-CRL),CUTTACK /10 /2011
	BLAPL/12577/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R
		STATE OF ODISHA		ICC/0000006/2024
37	D-BLAPL/35151/2026	JIBAN PRADHAN	DHIRENDRA KUMAR MOHAPATRA	DHARUADIHI /4 /2025
	BLAPL/12578/2026	VS	VS	A.D.J.,SUNDARGARH(Sundargarh)
		STATE OF ODISHA		ST/0000194/2025
38	D-BLAPL/35466/2026	RAJA NAYAK	SATYA RANJAN MULIA	/ /0
	BLAPL/12579/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/0000079/2026
39	D-BLAPL/35474/2026	MADAN KUMAR BEHERA	PRATIK NAYAK	AUL /440 /2026
	BLAPL/12580/2026	VS	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
		STATE OF ODISHA		GR/0001049/2026
40	D-BLAPL/35626/2026	RAJKISHORE SAHOO	JAYADEBA BEHERA	/ /
	BLAPL/12581/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/0000108/2026
41	D-BLAPL/35377/2026	CHHOTU NAG	SOUMYA RANJAN DAS	SECTOR-7 /167 /2026
	BLAPL/12582/2026	VS	VS	2ND A.D.J.,ROURKELA(Sundargarh)
		STATE OF ODISHA		ST/0000191/2026
42	D-CMAPL/55078/2026	RAJARAM RANA	ARUN KUMAR ACHARYA	/ /
	CMAPL/158/2026	VS	VS	()
		STATE OF ODISHA		//
43	D-CMP/54871/2026	G. PHILLIPS PAITHASARATHI	PRASHANTA KUMAR NAYAK	/ /
	CMP/2046/2026	VS	VS	3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC
		SAGAR NAYAK		CMA/0000046/2026
44	D-CMP/49340/2026	UMARANI NATH	RAJESH RANJAN SAHOO	/ /
	CMP/2047/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,MALK
		TULASI DEBNATH @ TULASI		Fao/0000002/2025
45	D-CMP/33392/2025	MADHABA CHANDRA PANDA	AKASH KUMAR PATTAJOSHI	/ /
	CMP/2048/2026	VS	VS	CIVIL JUDGE(JD),JAIPATNA(Kalahandi)
		KRUPASINDHU PANDA		IA/0000001/2025

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46	D-CMP/55157/2026	KULAMANI DAS	ABINASH ROUTRAY	/ /
	CMP/2049/2026	VS	VS	CIVIL JUDGE (SD),BERHAMPUR(Ganjam
		BASANT KUMAR SETHY		CS/0000098/2025
47	D-CMP/55243/2026	GAYATRI KHATEI	MANMAYA KUMAR DASH	/ /
	CMP/2050/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		KAILASH CHANDRA KHATEI		Fao/0000098/2025
48	D-CMP/55173/2026	KASAR @ KASSAR ALI KHAN	RUDRA NARAYAN PARIJA	/ /
	CMP/2051/2026	VS	VS	CIVIL JUDGE (SD),JAJPUR(Jajapur)
		SK. SAHAJAHAN		CS/0000702/2018
49	D-CMP/52071/2026	AMARESH NAYAK	SATYABRATA SUTAR	/ /
	CMP/2052/2026	VS	VS	CIVIL JUDGE (JD) CUM JMFC, RASAGO
		PRAVAKAR MOHANTY		CS/0000001/2024
50	D-CMP/55697/2026	BALAJI PROJECTS, TRANSPORTER AND LOADING CONTRACTOR	AMIT PATTNAIK	/ /
	CMP/2053/2026	VS	VS	A.D.J.,CHAMPUA(Kendujhar)
		DEEPMALA		RFA/0000019/2025
51	D-CMP/55610/2026	PURNA CHANDRA MUDRA	ANKIT PRASAD	/ /
	CMP/2054/2026	VS	VS	DISTRICT & SESSIONS JUDGE,PURI(Pur
		RAGHUNATH MUDRA		RFA/0000067/2026
52	D-CONTC/55103/2026	BIJAY KUMAR PANDA	ADV.	/ /
	CONTC/8035/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
53	D-CONTC/55050/2026	CHINNARI ANANDA RAO	ADV	/ /
	CONTC/8036/2026	VS	VS	()
		ASHUTOSH KULKARNI, IAS, COLLECTOR RAYAGADA		//
54	D-CONTC/55304/2026	CHANDRA SEKHAR PRADHAN	RAJENDRA NARAYAN ROUT	/ /
	CONTC/8037/2026	VS	VS	()
		JUGALESWARI DAS,IAS, DIRECTOR SECONDARY EDUCATION,ODISHA		//
55	D-CONTC/55288/2026	DEVARAJ PANDA	ADV.	/ /
	CONTC/8038/2026	VS	VS	()
		ARAVIND AGRAWAL, IAS		//
56	D-CONTC/55321/2026	KSHETRABASI NAYAK	SAILAZA NANDAN DAS	/ /
	CONTC/8039/2026	VS	VS	()
		RAGHURAM R. IYER, IAS		//
57	D-CONTC/55235/2026	KHILALESWAR GIRLS HIGH SCHOOL, AIINGAR, BHADRAK	SWOYAM PRABHU JENA	/ /

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	CONTC/8040/2026	VS	VS	()
		DR. N. THIRUMALA NAIK I.A.S		//
58	D-CONTC/55386/2026	JYOTIRMAYEE PADHI	ADV	/ /
	CONTC/8041/2026	VS	VS	()
		MANOJ KUMAR ROUT,OPS(S), SUPERINTENDENT OF POLICE, BHADRAK		//
59	D-CONTC/55322/2026	MANORANJAN SWAIN	ADV.	/ /
	CONTC/8042/2026	VS	VS	()
		SANJAY KUMAR SINGH, IAS		//
60	D-CONTC/55324/2026	NIRASHA MARANDI	ADV.	/ /
	CONTC/8043/2026	VS	VS	()
		PURNA CHANDRA BARIHA, OES-1 (SB) DISTRICT EDUCATION OFFICER, KEONJHAR		//
61	D-CONTC/55276/2026	SIDDHARTH SAMPAD	SAMIR KUMAR MISHRA (SR. ADV.)	/ /
	CONTC/8044/2026	VS	VS	()
		DEBIPRASAD ROUT EXECUTIVE OFFICER, BARIPADA MUNICIPALITY,MAYURBHANJ		//
62	D-CONTC/55325/2026	RANJITA BHUYAN	ADV.	/ /
	CONTC/8045/2026	VS	VS	()
		PURNA CHANDRA BARIHA, OES-1 (SB) DISTRICT EDUCATION OFFICER, KEONJHAR		//
63	D-CONTC/55326/2026	SARASWATI SAHOO	ADV.	/ /
	CONTC/8046/2026	VS	VS	()
		PURNA CHANDRA BARIHA, OES-1 (SB) DISTRICT EDUCATION OFFICER, KEONJHAR		//
64	D-CONTC/55355/2026	PRIYAJIT SAHOO	ADV.	/ /
	CONTC/8047/2026	VS	VS	()
		GUHA POONAM TAPAS KUMAR, I.A.S.		//
65	D-CONTC/55457/2026	MAHESWAR MUKHI	ADV	/ /
	CONTC/8048/2026	VS	VS	()
		UMA SHANKAR DALEI, O.A.S., SUB-COLLECTOR-CUM-S D M,KEONJHAR		//
66	D-CONTC/55364/2026	BRUNDABAN PATRA	ADV.	/ /
	CONTC/8049/2026	VS	VS	()
		DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR		//
67	D-CONTC/55459/2026	TAPAS KUMAR KARMAKAR	ADV.	/ /
	CONTC/8050/2026	VS	VS	()
		SUDHANSHU SADANGI, IPS		//
68	D-CONTC/55388/2026	BASANTI SAHU	JNANESH MOHANTY	/ /
	CONTC/8051/2026	VS	VS	()

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		GIRISH S.N., I.A.S.		//
69	D-CONTC/55391/2026	BISHNUPRIYA SAHU	JNANESH MOHANTY	/ /
	CONTC/8052/2026	VS	VS	()
		GIRISH S.N., I.A.S.		//
70	D-CONTC/55441/2026	SURENDRA KUMAR NAYAK	ADV.	/ /
	CONTC/8053/2026	VS	VS	()
		J.SONAL, IAS, COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR		//
71	D-CONTC/55395/2026	SASMITA PRADHAN	JNANESH MOHANTY	/ /
	CONTC/8054/2026	VS	VS	()
		GIRISH S.N., I.A.S.		//
72	D-CONTC/55398/2026	SWAGATIKA DAS	JNANESH MOHANTY	/ /
	CONTC/8055/2026	VS	VS	()
		GIRISH S.N., I.A.S.		//
73	D-CONTC/55486/2026	SAMATA SWAIN	JNANESH MOHANTY	/ /
	CONTC/8056/2026	VS	VS	()
		GIRISH S.N., I.A.S.		//
74	D-CONTC/55454/2026	TRILOCHAN MOHANTA	AKASH KUMAR BORAL	/ /
	CONTC/8057/2026	VS	VS	()
		DR. N. THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT.,ODISHA		//
75	D-CONTC/55550/2026	DR. DEEPAK KUMAR DEHURY	UMA CHARAN MISHRA	/ /
	CONTC/8058/2026	VS	VS	()
		GIRISH S.N., IAS		//
76	D-CONTC/55406/2026	ANITA NAIK	JNANESH MOHANTY	/ /
	CONTC/8059/2026	VS	VS	()
		GIRISH S.N., I.A.S.		//
77	D-CONTC/55473/2026	SUJIT KUMAR NAYAK	JNANESH MOHANTY	/ /
	CONTC/8060/2026	VS	VS	()
		S.N.GIRISH, IAS		//
78	D-CONTC/55417/2026	PRAVAKAR BARIK	ADV.	/ /
	CONTC/8061/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
79	D-CONTC/55481/2026	RUPSING HARIJAN	JNANESH MOHANTY	/ /
	CONTC/8062/2026	VS	VS	()
		GIRISH S.N., I.A.S.		//

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80	D-CONTC/55423/2026	BAIDYANATH MOHAPATRA	ADV.	/ /
	CONTC/8063/2026	VS	VS	()
		DR.K.MURUGESAN, I.F.S., PRINCIPAL CHIEF CONSERVATOR OF FOREST ,ODISHA		//
81	D-CONTC/55462/2026	MANAS RANJAN MOHANTY	ADV.	/ /
	CONTC/8064/2026	VS	VS	()
		SOMESH KUMAR UPADHYAY, COLLECTOR, BHADRAK		//
82	D-CONTC/55466/2026	SURENDRA KUMAR SAHOO	ADV.	/ /
	CONTC/8065/2026	VS	VS	()
		ARAVIND AGRAWAL, IAS		//
83	D-CONTC/55859/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/8066/2026	VS	VS	()
		THE SUPERINTENDING ENGINEER, EASTERN CIRCLE, BALASORE		//
84	D-CONTC/55850/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/8067/2026	VS	VS	()
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
85	D-CONTC/55868/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/8068/2026	VS	VS	()
		THE ENGINEER-IN-CHIEF, R AND B, BHUBANESWAR		//
86	D-CONTC/55862/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/8069/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
87	D-CONTC/55873/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/8070/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
88	D-CONTC/55866/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/8071/2026	VS	VS	()
		THE SECRETARY, WORKS DEPARTMENT,BHUBANESWAR		//
89	D-CONTC/55863/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/8072/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
90	D-CONTC/55865/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/8073/2026	VS	VS	()
		THE SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
91	D-CONTC/55870/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/8074/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
92	D-CONTC/55857/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/8075/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
93	D-CONTC/55851/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/8076/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT,ODISHA		//
94	D-CONTC/55858/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/8077/2026	VS	VS	()
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPT., BHUBANESWAR		//
95	D-CONTC/55855/2026	THE REGISTRAR (JUDICIAL). ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/8078/2026	VS	VS	()
		THE PRINCIPAL SECRETARY, FOREST AND ENVIRONMENT DEPT., BHUBANESWAR		//
96	D-CONTC/55845/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/8079/2026	VS	VS	()
		THE PRINCIPAL SECRETARY, FOREST AND ENVIRONMENT DEPT., BHUBANESWAR		//
97	D-CONTC/55867/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/8080/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
98	D-CONTC/55841/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/8081/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT,ODISHA		//
99	D-CONTC/55844/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/8082/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPT., BHUBANESWAR		//
100	D-CONTC/55854/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/8083/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
101	D-CONTC/55848/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/8084/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPT., BHUBANESWAR		//
102	D-CONTC/55860/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/8085/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		THE ENGINEER IN CHIEF CUM SECRETARY,WORKS DEPARTMENT,BHUBANESWAR		//
103	D-CONTC/55846/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/8086/2026	VS	VS	()
		SUPERINTENDING ENGINEER, EASTERN CIRCLE, BALASORE		//
104	D-CONTC/55871/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/8087/2026	VS	VS	()
		THE SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
105	D-CONTC/55861/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/8088/2026	VS	VS	()
		SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
106	D-CONTC/55864/2026	THE REGISTRAR (JUDICIAL). ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/8089/2026	VS	VS	()
		THE SECRETARY, WORKS DEPT., BHUBANESWAR		//
107	D-CONTC/55869/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/8090/2026	VS	VS	()
		THE SUPERINTENDING ENGINEER, JEYPORE (R AND B), CIRCLE, JEYPORE		//
108	D-CONTC/55847/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/8091/2026	VS	VS	()
		THE SECRETARY, RURAL WORKS DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR		//
109	D-CONTC/55849/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/8092/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY,WORKS DEPARTMENT,BHUBANESWAR		//
110	D-CONTC/55856/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/8093/2026	VS	VS	()
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR		//
111	D-CONTC/55842/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/8094/2026	VS	VS	()
		THE SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
112	D-CONTC/55852/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/8095/2026	VS	VS	()
		THE SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
113	D-CRLA/32771/2026	SIBA SANKAR GOUDA	RAJENDRA NARAYAN ROUT	K.NUAGAON /2 /2026
	CRLA/1104/2026	VS	VS	SPECIAL JUDGE(POCSO), BERHAMPUR
		STATE OF ODISHA		Spl/0000001/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLA/35316/2026	LINGARAJ DAS	MOHENDRA KUMAR MOHAPATRO	ANGUL SADAR PS /640 /2024
	CRLA/1105/2026	VS	VS	A.D.J.,ANGUL(Anugul)
		STATE OF ODISHA		CT/0000089/2024
115	D-CRLA/35651/2026	SATYA NARAYAN KANDA	BINOD KUMAR HATI	SINDHIKELA PS /138 /2010
	CRLA/1106/2026	VS	VS	A.D.J.,TITILAGARH(Balangir)
		STATE OF ODISHA		CS/0000052/2013
116	D-CRLA/35620/2026	PRAMOD KUMAR CHOUDHURY @ TOMMY	BRAHMANANDA TRIPATHY	PURIGHAT /69 /2021
	CRLA/1107/2026	VS	VS	AD-HOC ADJ (FTSC-II), CUTTACK(Cutta
		STATE OF ODISHA		Spl/0000049/2021
117	D-CRLA/35644/2026	BHURISHRABA KANDA	BINOD KUMAR HATI	SINDHIKELA PS /138 /2010
	CRLA/1108/2026	VS	VS	A.D.J.,TITILAGARH(Balangir)
		STATE OF ODISHA		SC/0000052/2013
118	D-CRLMA/21924/2026	ABHISEK MOHANTY	BIJAYA KUMAR RAGADA	CYBER CRIME AND ECONOMIC OFFEN
	CRLMA/147/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0002351/2025
119	D-CRLMA/21913/2026	ABHISEK MOHANTY	BIJAYA KUMAR RAGADA	CYBER CRIME AND ECONOMIC OFFEN
	CRLMA/148/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0002351/2025
120	D-CRLMC/34520/2026	BANA@SUCHIT SETHY	ARIJEET MISHRA	DERABIS /179 /2024
	CRLMC/4336/2026	VS	VS	AD-HOC A.D.J. (FTSC),KENDRAPARA(K
		STATE OF ODISHA		GR/0000102/2024
121	D-CRLMC/35375/2026	SANJAY KALLO	ASHOK KUMAR SARANGI	MAHULPADA /9 /2025
	CRLMC/4337/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda
		STATE OF ODISHA		GR/0000195/2025
122	D-CRLMC/34730/2026	BAISHALI PATTNAIK	RAMANI KANTA PATTANAIK	/ /0
	CRLMC/4338/2026	VS	VS	CIVIL JUDGE (JD),2ND COURT,CUTTAC
		RADHARANI KANUNGO		DV M.C./0000021/2026
123	D-CRLMC/35537/2026	DEEPAK LENKA	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /228 /2025
	CRLMC/4339/2026	VS	VS	J.M.F.C.,BASUDEVPUR(Bhadrak)
		STATE OF ODISHA		CRMC/0000007/2026
124	D-CRLMC/35420/2026	DHIREN KUMAR BARIK	PRABIN DAS	CUTTACK VIGILANCE /15 /2004
	CRLMC/4340/2026	VS	VS	SPL.JUDGE (VIG),CUTTACK(Cuttack)
		STATE OF ODISHA(VIG.)		TR/0000006/2011
125	D-CRLMC/35272/2026	SUNITI DASH	BHABANI SHANKAR DASPARIDA	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4341/2026	VS STATE OF ODISHA	VS	S.D.J.M.,CUTTACK SADAR(Cuttack) DV M.C./0000024/2026
126	D-CRLMC/35389/2026	GOURI KUMARI SWAIN	SUBHRANSU BHUSAN MOHANTY	/ /0
	CRLMC/4342/2026	VS STATE OF ODISHA	VS	EXECUTIVE MAGISTRATE, KABISURYA CRMC/0000061/2026
127	D-CRLMC/35553/2026	DEEPAK LENKA	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /228 /2025
	CRLMC/4343/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BASUDEVPUR(Bhadrak) CMC/0000005/2026
128	D-CRLMC/35300/2026	ARUN SUBUDHI @ ARUN KUMAR SUBUDHI	BISWAJIT PASAYAT	MAHILA P.S.(BBSR) /150 /2026
	CRLMC/4344/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CT/0000927/2026
129	D-CRLMC/35460/2026	RAKESH KUMAR SETHI	AMITAV TRIPATHY	/ /0
	CRLMC/4345/2026	VS SUMATI SETHY	VS	J.M.F.C.,KABISURYANAGAR(Ganjam) Mcc/0000021/2024
130	D-CRLMC/33541/2026	ANKIT KUMAR BEHERA	BIBHUTI BHUSAN PATTNAYAK	NIRAKARPUR /274 /2026
	CRLMC/4346/2026	VS STATE OF ODISHA	VS	JUDGE FAMILY COURT,KHURDA(Khord Crp/0000257/2023
131	D-CRLMC/35464/2026	SAGAR PARIDA	AKSHAYA KUMAR SAHOO	TANGI (KHURDA) /718 /2025
	CRLMC/4347/2026	VS STATE OF ODISHA	VS	GRAMA NYAYALAYA,TANGI(Khordha) GR/0000705/2025
132	D-CRLMC/35549/2026	AKSHAYA KUMAR ROUT	PRANAYA KUMAR MAHARAJ	BHUBANESWAR VIGILANCE /55 /2015
	CRLMC/4348/2026	VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE(VIG),BHUBANESWAR(TR/0000029/2024
133	D-CRLMC/35581/2026	SACHIKANTA DASH	AKSHAYA KUMAR SAHOO	BARKOTE /30 /2013
	CRLMC/4349/2026	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000128/2013
134	D-CRLMC/34756/2026	KISHORE SWAIN	KUMAR PRAJWAL	DHARMASALA /348 /2023
	CRLMC/4350/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,CHANDIKHOLE(Jajapur Spl/0000069/2023
135	D-CRLMC/26771/2026	PAPPU YADAV	RABI NARAYAN BEHERA	PLANTSITE /60 /2020
	CRLMC/4351/2026	VS STATE OF ODISHA	VS	1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000090/2021
136	D-CRLMC/35385/2026	NILAMANI RANA	BIJAY KUMAR BEHERA	KOMNA PS /345 /2026
	CRLMC/4352/2026	VS	VS	J.M.F.C,KOMNA(Nuapada)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		CT/0000339/2026
137	D-CRLMC/35576/2026	SUNAMATI SUNA	SASMITA NANDA	BOUDH /331 /2019
	CRLMC/4353/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud
		STATE OF ODISHA		CT/0000836/2019
138	D-CRLMP/31546/2026	PRAMOD KUMAR SWAIN	SIDHARTHA MISHRA	CUTTACK SADAR /263 /2026
	CRLMP/2026/2026	VS	VS	()
		STATE OF ODISHA		//
139	D-CRLMP/35253/2026	BIKASH KUMAR MALLICK	BYOMAKESH TRIPATHY	/ /0
	CRLMP/2027/2026	VS	VS	()
		STATE OF ODISHA		//
140	D-CRLMP/35271/2026	AMITABH MOHAPATRA	BYOMAKESH TRIPATHY	/ /0
	CRLMP/2028/2026	VS	VS	()
		STATE OF ODISHA		//
141	D-CRLMP/35258/2026	DIGAMBAR DEHURI	BYOMAKESH TRIPATHY	/ /0
	CRLMP/2029/2026	VS	VS	()
		STATE OF ODISHA		//
142	D-CRLMP/35424/2026	SUBHADRA PRUSTY	PRADEEPTA KUMAR BEHERA	NAYAPALLI P.S. /914 /2026
	CRLMP/2030/2026	VS	VS	()
		STATE OF ODISHA		//
143	D-CRLMP/35458/2026	KHAGESWAR BEHERA	ALOK KUMAR PANDA	JATNI P.S. /471 /2026
	CRLMP/2031/2026	VS	VS	()
		STATE OF ODISHA		//
144	D-CRLMP/35413/2026	CHINMAYEE PATRA	TARA PRASAD MOHAPATRA	SAHID NAGAR P.S. /530 /2026
	CRLMP/2032/2026	VS	VS	()
		STATE OF ODISHA		//
145	D-CRLMP/26657/2026	T. SATISH KUMAR PATRO	MADHUSUDAN SETHI	GOLANTHARA (BERHAMPUR) /544 /202
	CRLMP/2033/2026	VS	VS	()
		STATE OF ODISHA		//
146	D-CRLMP/35475/2026	BIJOY GOPAL BISOI	PRATIK DASH	/ /0
	CRLMP/2034/2026	VS	VS	()
		STATE OF ODISHA		//
147	D-CRLMP/35265/2026	MONI GOPALA	BYOMAKESH TRIPATHY	/ /0
	CRLMP/2035/2026	VS	VS	()
		STATE OF ODISHA		//

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148	D-CRLMP/35454/2026	DIBYA NARAYAN SAHOO	ALOK KUMAR PANDA	BIRIDI PS /237 /2024
	CRLMP/2036/2026	VS	VS	()
		STATE OF ODISHA		//
149	D-CRLMP/33543/2026	SASMITA PANDA	RAMDAS ACHARY	/ /0
	CRLMP/2037/2026	VS	VS	JUDGE FAMILY COURT-II,BHUBANESW
		SUBASH CHANDRA PANDA		Crp/0000184/2019
150	D-CRLMP/35453/2026	SUKANTI BARIK	BASANTA KUMAR DAS	/ /0
	CRLMP/2038/2026	VS	VS	()
		STATE OF ODISHA		//
151	D-CRLMP/35293/2026	GITANJALI NAHAK	GYANENDRA KUMAR TRIPATHY	/ /0
	CRLMP/2039/2026	VS	VS	()
		STATE OF ODISHA		//
152	D-CRLMP/33534/2026	RENU	RAMDAS ACHARY	/ /0
	CRLMP/2040/2026	VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)
		PRADEEP CHAUDHUARY		Crp/0000030/2025
153	D-CRLMP/35327/2026	MANORANJAN MOHANTY	AMIYA KUMAR MOHANY(A)	MAHANGA /444 /2026
	CRLMP/2041/2026	VS	VS	()
		STATE OF ODISHA		//
154	D-CRLREV/35257/2026	BISHNUPRIYA DHAL	PRANAB RANJAN CHHATOI	JATNI P.S. /297 /2013
	CRLREV/866/2026	VS	VS	J.M.F.C.,JATNI(Khordha)
		STATE OF ODISHA		GR/0000816/2013
155	D-CRLREV/35084/2026	SAJIT KARKARIA	PANCHANAN PANIGRAHI	CHANDILI /70 /2019
	CRLREV/867/2026	VS	VS	A.D.J.,RAYAGADA(Rayagada)
		STATE OF ODISHA		CRA/0000003/2020
156	D-FAO/54727/2026	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A	/ /
	FAO/1069/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		SATYABRATA SAHU		Gia/0000100/2021
157	D-FAO/55754/2026	AKSHAYA KUMAR DIKHIT@AKSHAYA KUMAR DIXIT	DEEPAK RANJAN SUNDARAY	/ /
	FAO/1070/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		STATE OF ODISHA		Gia/0000122/2024
158	D-FAO/53048/2026	AMBIKA TRIPATHY	MAHENDRA KUMAR SAHOO	/ /
	FAO/1071/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		STATE OF ODISHA		Gia/0000711/2013
159	D-MACA/54821/2026	ARUNA DEY	PRADEEP KUMAR MISHRA	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/1103/2026	VS	VS	3RD M.A.C.T., JAGATSINGHPUR(Jagatsir
		SUDAM DEY		Mac/0000042/2019
160	D-MACA/50926/2026	THE BRANCH MANAGER, THE NEW INDIA ASSURANCE CO LTD., SUNDARGARH	SUDEEP KUMAR SARANGI	/ /
	MACA/1104/2026	VS	VS	A.D.J.,SUNDARGARH(Sundargarh)
		SUKMANI MAJHI		Mac/0000038/2024
161	D-RPFAM/54730/2026	PRATIKSHYA PRAYASA SAHOO	MITALEE JESTHI	/ /
	RPFAM/318/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		NIRMAL CHANDRA SAHOO		Crp/0000206/2021
162	D-RSA/54506/2026	DR. BIRANCHI NARAYAN PRATIHARY	SAMVIT MOHANTY	/ /
	RSA/603/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		MANIPAL HOSPITALS (EAST) INDIA PVT. LTD., BHUBANESWAR		RFA/0000140/2024
163	D-RVWPET/29210/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PRAKASH KUMAR MOHANTY	/ /
	RVWPET/254/2026	VS	VS	1ST M.A.C.T.,BALANGIR(Balangir)
		SAMARI BANCHHOR		Mac/0000075/2015
164	D-RVWPET/53646/2026	ARUN KUMAR SAHANI	CHAKRADHAR SINGH	/ /
	RVWPET/255/2026	VS	VS	()
		UNION OF INDIA		//
165	D-SAO/53882/2026	BISHNU CHARAN MEHER	PRASHANTA KUMAR NAYAK	/ /
	SAO/34/2026	VS	VS	A.D.J.,BOUDH(Baudh)
		KUSHA MEHER		IA/0000001/2024
166	D-TRP(C)/54312/2026	MANOSMITA BARAL	ATMAJIT MANMITH DAS	/ /
	TRP(C)/372/2026	VS	VS	JUDGE FAMILY COURT,PURI(Puri)
		BUTUNA BEHURA		CP/0000081/2025
167	D-TRP(C)/55695/2026	HARIPRIYA BIDIKA	SOUBHAGYA KUMAR DASH	/ /
	TRP(C)/373/2026	VS	VS	JUDGE FAMILY COURT,RAYAGADA(Ra
		BISWA RANJAN SAMAL		CP/0000061/2026
168	D-TRPCRL/35229/2026	K.GANESH PATRA	SANGRAM SENAPATI	KABISURYANAGAR /615 /2023
	TRPCRL/102/2026	VS	VS	A.D.J.,KODALA(Ganjam)
		STATE OF ODISHA		ST/0000108/2024
169	D-WA/54394/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	/ /
	WA/1561/2026	VS	VS	()
		SANTOSH KUMAR NANDA		//
170	D-WA/54761/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	/ /
	WA/1562/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		AJAY KUMAR PATRA		//
171	D-WP(C)/55127/2026	RAMA SUNDARI SAMAL	SUKANTA KUMAR NAYAK (2)	/ /
	WP(C)/38756/2026	VS	VS	()
		COLLECTOR, JAJPUR		//
172	D-WP(C)/55405/2026	M/S SATYABAN ROUT	GOURAV KUMAR ROY CHOUDHURY	/ /
	WP(C)/38757/2026	VS	VS	()
		THE CHIEF COMMISSIONER, CT AND GST, ODISHA		//
173	D-WP(C)/55213/2026	ARUNA KUMAR PRUSTY	SUKANTA KUMAR NAYAK (2)	/ /
	WP(C)/38758/2026	VS	VS	()
		COLLECTOR, JAJPUR		//
174	D-WP(C)/55114/2026	BIJAY KUMAR PAL	SAROJA KANTA SAMAL	/ /
	WP(C)/38759/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/55644/2026	MD.JOBER ALI	DIPTI RANJAN BHOKTA	/ /
	WP(C)/38760/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-WP(C)/55117/2026	SUBRAT BEHERA	SUKANTA KUMAR NAYAK (2)	/ /
	WP(C)/38761/2026	VS	VS	()
		COLLECTOR, JAJPUR		//
177	D-WP(C)/55090/2026	SANTANU KUMAR DASH	SAROJA KANTA SAMAL	/ /
	WP(C)/38762/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-WP(C)/52754/2026	ANANTA CHARAN BEHERA	BIJAYA KUMAR BEHERA	/ /
	WP(C)/38763/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-WP(C)/55427/2026	TIKUN KUMAR PRADHAN	PRAGYAN NALINI NAYAK	/ /
	WP(C)/38764/2026	VS	VS	()
		NARAYAN		//
180	D-WP(C)/55011/2026	BARUNA KUMAR PARIDA	SAILABALA JENA	/ /
	WP(C)/38765/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WP(C)/55216/2026	TARUN KUMAR PANDA	SUKANTA KUMAR NAYAK (2)	/ /
	WP(C)/38766/2026	VS	VS	()
		COLLECTOR, JAJPUR		//

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182	D-WP(C)/55122/2026	SURATHA BEHERA	SUKANTA KUMAR NAYAK (2)	/ /
	WP(C)/38767/2026	VS	VS	()
		COLLECTOR, JAJPUR		//
183	D-WP(C)/55125/2026	ABHIMANYU BEHERA	SUKANTA KUMAR NAYAK (2)	/ /
	WP(C)/38768/2026	VS	VS	()
		COLLECTOR, JAJPUR		//
184	D-WP(C)/55073/2026	SABAN MAJHI	SAROJA KANTA SAMAL	/ /
	WP(C)/38769/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/55219/2026	BISHNU CHARAN GHADAI	SUKANTA KUMAR NAYAK (2)	/ /
	WP(C)/38770/2026	VS	VS	()
		COLLECTOR, JAJPUR		//
186	D-WP(C)/55463/2026	MAHALAXMI CONSTRUCTION, BHUBANESWAR	SUJATA JENA	/ /
	WP(C)/38771/2026	VS	VS	()
		STATE OF ODISHA		//
187	D-WP(C)/55248/2026	RABINDRA KUMAR ROUT	JYOTIRMAY GUPTA	/ /
	WP(C)/38772/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/55496/2026	OKILA SAHU	SIDHARTHA MISHRA	/ /
	WP(C)/38773/2026	VS	VS	()
		THE COLLECTOR, JHARSUGUDA		//
189	D-WP(C)/55471/2026	ALOK KUMAR ROUT	LAXMIKANTA MOHANTY	/ /
	WP(C)/38774/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/54908/2026	DR. BHAGABAN PANDA	JAYASHREE BISWAL	/ /
	WP(C)/38775/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WP(C)/55492/2026	RAJESH MAYTI @ MAITI	SIDHARTHA MISHRA	/ /
	WP(C)/38776/2026	VS	VS	()
		THE COLLECTOR, JHARSUGUDA		//
192	D-WP(C)/55399/2026	M/S JAMESWAR NATH SHARMA	GOURAV KUMAR ROY CHOUDHURY	/ /
	WP(C)/38777/2026	VS	VS	()
		THE CHIEF COMMISSIONER, CT AND GST, ODISHA		//
193	D-WP(C)/55404/2026	MANJULA MOHANTA	KANANBALA ROY CHOUDHURY	/ /

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	WP(C)/38778/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/55495/2026	AKSHAY KUMAR MUDULI	SIDHARTHA MISHRA	/ /
	WP(C)/38779/2026	VS	VS	()
		THE COLLECTOR, JHARSUGUDA		//
195	D-WP(C)/55440/2026	DIBYAJEEBAN BASANTARA	PRAGYAN NALINI NAYAK	/ /
	WP(C)/38780/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/55505/2026	BHOLANATH BERA	PRABODHA CHANDRA NAYAK	/ /
	WP(C)/38781/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/54530/2026	BABITAJ KAR	PRASANTA KUMAR JOSHI	/ /
	WP(C)/38782/2026	VS	VS	()
		UNION OF INDIA		//
198	D-WP(C)/55135/2026	RANJIT KUMAR HOTA	JYOTI PATNAIK	/ /
	WP(C)/38783/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/55460/2026	GANESH MOHANTA	LAXMIKANTA MOHANTY	/ /
	WP(C)/38784/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/53709/2026	CHITA RANJAN PAHI	PRADEEP KUMAR PANDA	/ /
	WP(C)/38785/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/55430/2026	SHADANAN DEHURY	PRAGYAN NALINI NAYAK	/ /
	WP(C)/38786/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/55435/2026	BIBEKANANDA SAHU	PRAGYAN NALINI NAYAK	/ /
	WP(C)/38787/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/54718/2026	SANGEETA DASH	SUBHADUTTA ROUTRAY	/ /
	WP(C)/38788/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/55490/2026	HARIHARA BAG	LAXMIKANTA MOHANTY	/ /
	WP(C)/38789/2026	VS	VS	()

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		STATE OF ODISHA		//
205	D-WP(C)/54733/2026	MAMATA CHAND	JNYANANANDA PANDA	/ /
	WP(C)/38790/2026	VS	VS	()
		STATE OF ODISHA		//
206	D-WP(C)/54875/2026	M/S.DWARAKA RESORTS PVT.LTD,CUTTACK	SOUMYA RANJAN MOHANTY	/ /
	WP(C)/38791/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/54562/2026	MANORAMA KHILAR	SURENDRA PRASAD BARIK	/ /
	WP(C)/38792/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/55376/2026	HENA KANUNGO	BANAMALI SAHOO	/ /
	WP(C)/38793/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/55381/2026	BHAGABAN BISWAL	BANAMALI SAHOO	/ /
	WP(C)/38794/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/54195/2026	BISHNUPRIYA SETHI	SAMEER KUMAR DAS	/ /
	WP(C)/38795/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/55498/2026	RABI BHOLA @ RABINDRA KUMAR BHOLA	SIDHARTHA MISHRA	/ /
	WP(C)/38796/2026	VS	VS	()
		THE COLLECTOR, JHARSUGUDA		//
212	D-WP(C)/54909/2026	DEBASNAN DAS	MASUM PRIYADARSHINI BEHERA	/ /
	WP(C)/38797/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/55464/2026	ROHIT KUMAR BARIK	LAXMIKANTA MOHANTY	/ /
	WP(C)/38798/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/55461/2026	DEBADATTA MOHANTY	SIDHARTHA MISHRA	/ /
	WP(C)/38799/2026	VS	VS	()
		THE COLLECTOR , JHARSHUGUDA		//
215	D-WP(C)/55713/2026	BISWA RANJAN RAY	NIRVAYA KUMAR SAMANTARAY	/ /
	WP(C)/38800/2026	VS	VS	()
		STATE OF ODISHA		//

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216	D-WP(C)/55047/2026	DIPAK KUMAR DAS	NIRANJAN LENKA	/ /
	WP(C)/38801/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/54963/2026	GOKULANANDA MOHANTY	BHABANI SANKAR DAS	/ /
	WP(C)/38802/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/55545/2026	SIMIT KUMAR MOHANTY	PRATAP KUMAR BEHERA	/ /
	WP(C)/38803/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/55124/2026	JANA SMALL FINANCE BANK LTD, BRANCH OFFICE, BHUBANESWAR	BIBHUTI BHUSAN SWAIN	/ /
	WP(C)/38804/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/54784/2026	RAMAKRUSHNA CHOUDHURY @ RAM KRISHNA CHOUDHURY	SOUMYA JYOTI BISWAL	/ /
	WP(C)/38805/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/55474/2026	BINAPANI RAY	RAJESH RANJAN SAHOO	/ /
	WP(C)/38806/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/54753/2026	SUDHIR CHANDRA SWAIN	SHASHI BHUSAN JENA	/ /
	WP(C)/38807/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/55478/2026	MANOJ PARIDA	SIDHARTHA MISHRA	/ /
	WP(C)/38808/2026	VS	VS	()
		THE COLLECTOR, JHARSUGUDA		//
224	D-WP(C)/55476/2026	MAHADEV BARIK	SIDHARTHA MISHRA	/ /
	WP(C)/38809/2026	VS	VS	()
		THE COLLECTOR, JHARSHUGUDA		//
225	D-WP(C)/55475/2026	JYOTISHREE PUTHAL	LAXMIKANTA MOHANTY	/ /
	WP(C)/38810/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/55521/2026	KSHIROD PRASAD MEHER	SRINIVAS MOHANTY	/ /
	WP(C)/38811/2026	VS	VS	()
		GENERAL MANAGER, INDIAN OIL CORPORATION LIMITED,KHORDHA		//
227	D-WP(C)/54905/2026	DEBASMITA BEHERA	BINAYA BHUSAN ROUTRAY	/ /

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	WP(C)/38812/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/55546/2026	MANOJ KHUNTIA	SIDHARTHA MISHRA	/ /
	WP(C)/38813/2026	VS	VS	()
		THE COLLECTOR, JHARSUGUDA		//
229	D-WP(C)/55013/2026	CHITTARANJAN BARPANDA	PRASANTA KUMAR JOSHI	/ /
	WP(C)/38814/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/55295/2026	MANAGING COMMITTEE OF JAY JAGANNATH HIGH SCHOOL, KHANDAHATA, BARAGARH	KUNAL KUMAR SWAIN	/ /
	WP(C)/38815/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/54410/2026	SATYA RANJAN PRADHAN	SATYAJEET MUKHARJEE	/ /
	WP(C)/38816/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/54218/2026	BIJAYA KUMAR SUNA	PITAMBAR PANDA	/ /
	WP(C)/38817/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/55058/2026	SUBHASA CHANDRA PARIDA	KUNAL KUMAR SWAIN	/ /
	WP(C)/38818/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/55200/2026	HARIHAR GIRI	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/38819/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/55208/2026	SUBHALAXMI MISHRA	JANAKI KANTA MAHAPATRA	/ /
	WP(C)/38820/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/53463/2026	AMRUTLAL PADHAN	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/38821/2026	VS	VS	()
		STATE OF ODISHA		//
237	D-WP(C)/55331/2026	NILAMANI DHAL	NRUSINGH CHARAN ROUT	/ /
	WP(C)/38822/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/53573/2026	DR. TANKADHAR MISHRA	DURGESH NARAYAN RATH	/ /
	WP(C)/38823/2026	VS	VS	()

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		STATE OF ODISHA		//
239	D-WP(C)/55767/2026	TRINATH NAIK	PRABODHA CHANDRA NAYAK	/ /
	WP(C)/38824/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/54881/2026	SUBRAT KUMAR BEHERA	JYOTIRMAY GUPTA	/ /
	WP(C)/38825/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/47135/2026	AMAR PRASAD MISHRA	NARESH CHANDRA JENA	/ /
	WP(C)/38826/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/55561/2026	AKSHAYA KUMAR DAS	CHOUDHURY SATYAJIT MISRA	/ /
	WP(C)/38827/2026	VS	VS	()
		COMMISSIONER OF CT AND GST, ODISHA		//
243	D-WP(C)/55655/2026	BHAKTA CHARAN DAS	ABINASH ACHARYA	/ /
	WP(C)/38828/2026	VS	VS	()
		THE HONORABLE SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, KHORDHA		//
244	D-WP(C)/55542/2026	GIRIDHARI SA	SIDHARTHA MISHRA	/ /
	WP(C)/38829/2026	VS	VS	()
		THE COLLECTOR, JHARSHUGUDA		//
245	D-WP(C)/55574/2026	BIJAY KUMAR SAHOO@BIJAY SAHU	SIDHARTHA MISHRA	/ /
	WP(C)/38830/2026	VS	VS	()
		COLLECTOR, JHARSUGUDA		//
246	D-WP(C)/55660/2026	SAROJ KUMAR SAHU	RABI NARAYAN BEHERA	/ /
	WP(C)/38831/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/55469/2026	MAHALAXMI CONSTRUCTION, BHUBANESWAR	SUJATA JENA	/ /
	WP(C)/38832/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/55035/2026	ARUN KUMAR PRAHARAJ	ABINASH ROUTRAY	/ /
	WP(C)/38833/2026	VS	VS	()
		MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK		//
249	D-WP(C)/55637/2026	DR.DHYANIMUDRA KANUNGO	SANGRAM JENA	/ /
	WP(C)/38834/2026	VS	VS	()
		STATE OF ODISHA		//

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250	D-WP(C)/55544/2026	NAREN PATEL	SIDHARTHA MISHRA	/ /
	WP(C)/38835/2026	VS	VS	()
		THE COLLECTOR, JHARSUGUDA		//
251	D-WP(C)/55485/2026	RASHMIREKHA MOHANTY	LAXMIKANTA MOHANTY	/ /
	WP(C)/38836/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/55642/2026	DR.JYOTIRMAYEE DAS	SANGRAM JENA	/ /
	WP(C)/38837/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/55576/2026	BIJAY KUMAR PRUSTY	SIDHARTHA MISHRA	/ /
	WP(C)/38838/2026	VS	VS	()
		COLLECTOR, JHARSUGUDA		//
254	D-WP(C)/55539/2026	SURYAMANI NAYAK @ SURYANI NAYAK	SIDHARTHA MISHRA	/ /
	WP(C)/38839/2026	VS	VS	()
		COLLECTOR, JHARSUGUDA		//
255	D-WP(C)/55558/2026	M/S SIVANANDA LUBES	CHOUDHURY SATYAJIT MISRA	/ /
	WP(C)/38840/2026	VS	VS	()
		COMMISSIONER OF CT AND GST, ODISHA		//
256	D-WP(C)/55547/2026	BIJAY KUMAR SAHOO@ BIJAY SAHU	SIDHARTHA MISHRA	/ /
	WP(C)/38841/2026	VS	VS	()
		THE COLLECTOR, JHARSUGUDA		//
257	D-WP(C)/55640/2026	ADIKANDA SAHU	SANGRAM JENA	/ /
	WP(C)/38842/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/55586/2026	LAXMI PRIYA ROUT	BIJAY JENA	/ /
	WP(C)/38843/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/55541/2026	PANCHANAN SWAIN	SIDHARTHA MISHRA	/ /
	WP(C)/38844/2026	VS	VS	()
		COLLECTOR, JHARSUGUDA		//
260	D-WP(C)/47136/2026	JAGABANDHU RAM	NARESH CHANDRA JENA	/ /
	WP(C)/38845/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/55770/2026	ANNAPURNA PUROHIT	SURYAKANTA DWIBEDI	/ /

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	WP(C)/38846/2026	VS	VS	()
		MANAMOHAN MISHRA		//
262	D-WP(C)/55632/2026	BAIJAYANTI NAYAK	SANGRAM JENA	/ /
	WP(C)/38847/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/55535/2026	KALYAN HEALTH CARE HOSPITAL, BALASORE	PITAMBAR PANDA	/ /
	WP(C)/38848/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/55731/2026	PRAVAKAR SAMAL	KUNAL KUMAR SWAIN	/ /
	WP(C)/38849/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/55665/2026	SABITARANI CHAND	SWOYAM PRABHU JENA	/ /
	WP(C)/38850/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WP(C)/55605/2026	M/S PAL AUTO ELECTRICALS, KHORDHA	CHOUDHURY SATYAJIT MISRA	/ /
	WP(C)/38851/2026	VS	VS	()
		COMMISSIONER OF CT AND GST, ODISHA		//
267	D-WP(C)/47134/2026	NARAYAN CHANDRA DAS	NARESH CHANDRA JENA	/ /
	WP(C)/38852/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/55609/2026	M/S NILACHAKRA CONSTRUCTIONS, KANDHAMAL	CHOUDHURY SATYAJIT MISRA	/ /
	WP(C)/38853/2026	VS	VS	()
		COMMISSIONER OF CT AND GST, ODISHA		//
269	D-WP(C)/55732/2026	M/S KCS PVT.LTD., KHURDA	SUVENDU KUMAR RAY	/ /
	WP(C)/38854/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., SUNDARGARH		//
270	D-WP(C)/55449/2026	SARAT CHANDRA PANIGRAHI	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/38855/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/55566/2026	BHARATI JENA	BIPLABA P.B. BAHALI	/ /
	WP(C)/38856/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/55565/2026	RANJANA SETHY	BIPLABA P.B. BAHALI	/ /
	WP(C)/38857/2026	VS	VS	()

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		STATE OF ODISHA		//
273	D-WP(C)/55604/2026	SARITA BARIK	ALOK KUMAR PANDA	/ /
	WP(C)/38858/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/55537/2026	SURESH PATRA	SIDHARTHA MISHRA	/ /
	WP(C)/38859/2026	VS	VS	()
		THE COLLECTOR, JHARSUGUDA		//
275	D-WP(C)/55568/2026	GOLAP SAMAL	BIPLABA P.B. BAHALI	/ /
	WP(C)/38860/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/54722/2026	GYANA RANJAN SHAOO	SUBHADUTTA ROUTRAY	/ /
	WP(C)/38861/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-WP(C)/55635/2026	BAIJAYANTI NAYAK	SANGRAM JENA	/ /
	WP(C)/38862/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/55684/2026	RAJ KISHORE BISWAL@RAJ KISHOR BISWAL	SANGRAM JENA	/ /
	WP(C)/38863/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/55571/2026	LOCHANI DAS	BIPLABA P.B. BAHALI	/ /
	WP(C)/38864/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/55553/2026	GOLAP DAS	BIPLABA P.B. BAHALI	/ /
	WP(C)/38865/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/55563/2026	NANDINI BARIK	BIPLABA P.B. BAHALI	/ /
	WP(C)/38866/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/55708/2026	SUBASIS ROUT	PRASANTA KUMAR SATAPATHY	/ /
	WP(C)/38867/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/55589/2026	CHANDAN KUMAR SETH	SATYANARAYAN MOHAPATRA	/ /
	WP(C)/38868/2026	VS	VS	()
		SKILL DEVELOPMENT AND TECHNICAL EDUCATION		//

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284	D-WP(C)/55717/2026	BASANTI NAIK	ATMAJIT MANMITH DAS	/ /
	WP(C)/38869/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/55543/2026	RABINDRA KUMAR PATRA	SIDHARTHA MISHRA	/ /
	WP(C)/38870/2026	VS	VS	()
		COLLECTOR, JHARSUGUDA		//
286	D-WP(C)/55626/2026	NAGENDRA KUMAR JENA	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/38871/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-ABLAPL/35508/2026	GYANENDRA JENA	BIKASH KUMAR KUND	PATTAMUNDAI RURAL PS /507 /2026
	ABLAPL/13362/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-ABLAPL/35213/2026	JALANDHARA BHATRA	ARIJEET MISHRA	KUNDRA /86 /2026
	ABLAPL/13363/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-ABLAPL/35459/2026	JITEN @ JITENDRA KUMBHAR	ANITA SAHOO	PUINTALA /283 /2026
	ABLAPL/13364/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-ABLAPL/33867/2026	MITHUN BEHERA	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /264 /2026
	ABLAPL/13365/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-ABLAPL/34982/2026	PRASANNA BIRA	DR. BINODA KUMAR MISHRA	R.UDAYAGIRI /49 /2026
	ABLAPL/13366/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-ABLAPL/33962/2026	NARAYAN SETHY @ KALIA	SIDDHARTH GOUTAM DAS	KHALLIKOTE /712 /2026
	ABLAPL/13367/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-ABLAPL/35504/2026	PRAMILA BEHERA	PRASHANTA KUMAR DAS	KENDRAPARA SADAR /667 /2026
	ABLAPL/13368/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-ABLAPL/35292/2026	SAGAR MOHANTY	ASHIS KUMAR MISHRA	/ /0
	ABLAPL/13369/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-ABLAPL/35321/2026	SK. AZMAN ALLI	BISWABHUSAN DAS	KRUSHANANDAPUR /2 /2026

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	ABLAPL/13370/2026	VS STATE OF ODISHA	VS	JMFC TIRTOL(Jagatsinghapur) GR/0000002/2026
296	D-ABLAPL/33915/2026	PREMLAL PATEL	CHHABI LAL NIAL	/ /
	ABLAPL/13371/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/0000002/2026
297	D-ABLAPL/34768/2026	DHANESWAR SETHY	DEBASIS SAHOO	NANDIPADA /385 /2026
	ABLAPL/13372/2026	VS STATE OF ODISHA	VS	() //
298	D-ABLAPL/35492/2026	JULIYAN KAUNRI @ JULIYAN KAURI @ JUNIEL KAYUNRI	SOUBHAGYA KUMAR DASH	/ /0
	ABLAPL/13373/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE 2(A)CC/0000573/2026
299	D-ABLAPL/35487/2026	BHARGABA JAL	BHABANI SHANKAR DASPARIDA	BINIKA /288 /2026
	ABLAPL/13374/2026	VS STATE OF ODISHA	VS	() //
300	D-ABLAPL/35291/2026	ARUN KUMAR MOHARANA	SMRUTI RANJAN ROUT	AUL /271 /2025
	ABLAPL/13375/2026	VS STATE OF ODISHA	VS	() //
301	D-ABLAPL/35156/2026	CHANDAN PANIGRAHI	SAYANTAN PANDA	SAHID NAGAR P.S. /278 /2026
	ABLAPL/13376/2026	VS STATE OF ODISHA	VS	() //
302	D-ABLAPL/35290/2026	UDAYA CHANDRA ULAKA	TAPAS KUMAR PRAHARAJ	GUNUPUR /209 /2026
	ABLAPL/13377/2026	VS STATE OF ODISHA	VS	() //
303	D-ABLAPL/34043/2026	CHANDRIKA SAHU	IPSIT AUROBINDO ACHARYA	BARGARH /303 /2024
	ABLAPL/13378/2026	VS STATE OF ODISHA	VS	() //
304	D-ABLAPL/35103/2026	RANJANA PRADHAN @ RANJIT PRADHAN	SURYAKANTA DWIBEDI	KOTINANDA /396 /2026
	ABLAPL/13379/2026	VS STATE OF ODISHA	VS	() //
305	D-ABLAPL/35506/2026	BISWANATH JENA	BIKASH KUMAR KUND	PATTAMUNDAI RURAL PS /503 /2026
	ABLAPL/13380/2026	VS STATE OF ODISHA	VS	() //
306	D-ABLAPL/35387/2026	SHIBA PRADHAN	SOUMYA RANJAN DAS	TANGARPALI /204 /2026
	ABLAPL/13381/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-ABLAPL/35463/2026	SARANGADHAR SAHU @ SAHOO	AKSHAYA KUMAR SAHOO	BRAHMAGIRI /403 /2026
	ABLAPL/13382/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-ABLAPL/35524/2026	RANAJIT PENTHEI	LALITENDU BHUYAN	KEONJHAR SADAR /359 /2026
	ABLAPL/13383/2026	VS	VS	SPECIAL JUDGE (POCSO), KENDUJHAR
		STATE OF ODISHA		Spl/0000052/2026
309	D-ABLAPL/35380/2026	NAMITA DALAI @ KANDEI	SURENDRA PRASAD BARIK	MARINE KASIA /116 /2026
	ABLAPL/13384/2026	VS	VS	()
		STATE OF ODISHA		//
310	D-ABLAPL/35552/2026	FAKIRA @ SHYAM SUNDAR SOREN	ARUN KUMAR BEHERA	SAHADEV KHUNTA /447 /2026
	ABLAPL/13385/2026	VS	VS	()
		STATE OF ODISHA		//
311	D-ABLAPL/35312/2026	DEBA PRASAD GAIN	SNEHASISH BEHERA	PARADEEP MODEL /283 /2026
	ABLAPL/13386/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-ABLAPL/35509/2026	DEBA NAIK	ROHIT RANJAN RAY	BEGUNIA P.S. /473 /2026
	ABLAPL/13387/2026	VS	VS	()
		STATE OF ODISHA		//
313	D-ABLAPL/35606/2026	DEEPAK BARIK	PRASANTA KUMAR ROUTRAY	JONK /432 /2026
	ABLAPL/13388/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-ABLAPL/35628/2026	PITEI SAMAL	MITHUN DAS	DHARMASALA /451 /2026
	ABLAPL/13389/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-ABLAPL/35656/2026	BIJAYA KUMAR PANDA	AYESHKANTA TRIPATHY	DHAMNAGAR /486 /2026
	ABLAPL/13390/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-ABLAPL/35616/2026	BASU @ SRIBASCHA PRADHAN	JUGALA KISHORE PANDA	BOUDH /500 /2024
	ABLAPL/13391/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-ABLAPL/33916/2026	NANDU RAO	CHHABI LAL NIAL	/ /
	ABLAPL/13392/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
		STATE OF ODISHA		2(B)CC/0000002/2026

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318	D-ABLAPL/35600/2026	NISHIKANTA SAHOO	ARIJEET MISHRA	JAJPUR ROAD /648 /2026
	ABLAPL/13393/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-ABLAPL/35707/2026	BIRANCHI NARAYAN GUMANSINGH	BIDYADHAR MANSING	BAIDESWAR /288 /2026
	ABLAPL/13394/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-ABLAPL/35640/2026	HARENDRA RANA	SANTOSH KUMAR DWIVEDY	SORO /799 /2026
	ABLAPL/13395/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-ABLAPL/35657/2026	GOURAV KUMAR SAHOO @ GOLDY SAHU	SIDHARTHA SANKAR RAY (2)	K.BALANG /243 /2026
	ABLAPL/13396/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-ABLAPL/35575/2026	LAMBODHAR DURIA	AKSHAYA KUMAR SAHOO	KOMNA PS /201 /2026
	ABLAPL/13397/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-ABLAPL/35570/2026	PABAN BAGH	AMIT KUMAR SAHU	LAXMIPUR /178 /2026
	ABLAPL/13398/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-ABLAPL/35517/2026	SUBADHA NAYAK @ SUBADHA KUMAR NAYAK	BISWORANJAN SWAIN	BHANDARIPOKHARI /544 /2026
	ABLAPL/13399/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-ABLAPL/35519/2026	BINOD NAYAK	BISWORANJAN SWAIN	BHANDARIPOKHARI /544 /2026
	ABLAPL/13400/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-ABLAPL/35653/2026	NIKHIL KUMAR SAHU	SIDHARTHA SANKAR RAY (2)	K.BALANG /243 /2026
	ABLAPL/13401/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-ABLAPL/35059/2026	SIBA PRASAD MOHAPATRA	SANKET KANUNGO	NAYAPALLI P.S. /765 /2026
	ABLAPL/13402/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-ABLAPL/34296/2026	PRAMILA NANDA	BISWARANJAN DALAI	NACHUNI /206 /2025
	ABLAPL/13403/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-ABLAPL/35106/2026	MAMI MAJHI	SURYAKANTA DWIBEDI	BELAGARH /63 /2026

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	ABLAPL/13404/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-ABLAPL/35574/2026	JITENDRA KUMAR SWAIN @ JAGA @ JITENDRA SWAIN	IPSIT AUROBINDO ACHARYA	ATHGARH /476 /2026
	ABLAPL/13405/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-ABLAPL/35607/2026	BASHISTHA BANDKI	SK. ZAFARULLA	KANTAMAL /4 /2022
	ABLAPL/13406/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-ABLAPL/35692/2026	HARI KRUSHNA BISOYI @ HARI	JYOTIRMAYA SAHOO	BERHAMPUR SADAR /585 /2026
	ABLAPL/13407/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-ABLAPL/35060/2026	BANAMALI MOHAPATRA	SANKET KANUNGO	NAYAPALLI P.S. /765 /2026
	ABLAPL/13408/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-ABLAPL/35223/2026	RUBULA @HIMANSU MEHER SINGH	BISWARANJAN DALAI	KENDRAPARA /297 /2026
	ABLAPL/13409/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-ABLAPL/35473/2026	MANOJ PATIKA	MANAS RANJAN KHATUA	GUDARI /97 /2025
	ABLAPL/13410/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-ABLAPL/35502/2026	MANOJ KUMAR KUMBHAR	SUSANTA KUMAR TRIPATHY	MURIBAHAL /173 /2026
	ABLAPL/13411/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/35611/2026	UPENDRA SETHI @ UPENDRA KUMAR SETHY	KAUSTUVA MOHANTY	BADAMBADI /506 /2026
	ABLAPL/13412/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/35652/2026	PARAMANANDA SAHOO @ PARIA	BIBHUTI RANJAN MOHANTY	ATHGARH /442 /2026
	ABLAPL/13413/2026	VS	VS	()
		STATE OF ODISHA		//